## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2915 ANSWERED ON:29.08.2012 MUTILATED CURRENCY Yadav Shri Ranjan Prasad

## Will the Minister of FINANCE be pleased to state:

- (a) the total denomination-wise number of soiled/mutilated currency received by the Reserve Bank of India during the last three years and current year;
- (b) the mode of disposal of such currency;
- (c) whether shredded currency notes worth crores of rupees were found in a plywood factory in Bellary, Karnataka;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken against the persons for not following the proper guidelines for disposal of such currency?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Details of denomination-wise receipt of soiled/mutilated bank notes for the last three years and current year is as below;

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Denomination 2009-10 2010-11 2011-12 April - July (Apr-March) (Apr-March) (Apr-March) 2012

Rs.1000 83 202 394 137
Rs. 500 1276 1963 2012 682
Rs. 100 4249 5589 5580 1778
Rs.50 2004 2038 1516 446
Rs. 20 663 614 580 183
Rs. 10 3191 3550 3594 1200
Up to Rs. 5 256 155 100 27
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Total 11722 14111 13776 4453

- (b) The soiled bank notes collected from public and banks are processed and disposed of in an environmental friendly manner by Reserve Bank of India through Currency Verification and Processing System and on Shredding & Briquetting System.
- (c) & (d) Reserve Bank of India has informed that there was a report in Deccan Herald dated June 13, 2012 on the seizure of shredded pieces banknotes from M/s. Krishna Plywood Industries. However, it has been stated that the shredded pieces of banknotes are treated as `waste` and disposed of through tendering as it has no value.
- (e) RBI has further informed that as per their guidelines these briquettes are disposed of to the empanelled vendors through tendering process.